

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD
BENCH ALLAHABAD**

(THIS THE 19th of SEPTEMBER 2011)

Hon'ble Mr. A.K. Bhardwaj, Member (J)

Original Application No. 816 of 2007

(U/S 19, Administrative Tribunal Act, 1985)

1. Subodh Srivastava aged about 46 years, son of Sri Bhagwan Prasad Srivastava, Resident of House No. 16/2 Rajendra Nagar, Baluwagh, Allahabad.
2. Vinay Kumar Kulshrestha aged about 47 years, son of Sri S.L. Kulshrestha, Resident of House No. 210-C/3-A, Jayantipur Sulemsarai, Allahabad.

..... *Applicants*

Versus

1. Union of India through the General Manager, North Central Railway, Head Quarter Office, Allahabad.
2. The Secretary (Establishment), Railway Board, Rail Bhawan, New Delhi.
3. The General Manager (P), North Central Railway, Head Quarter Office, Allahabad.
4. The Divisional Railway Manager, North Central Railway, Allahabad Division, Allahabad.

..... *Respondents*

Present for Applicant : Shri Satish Dwivedi

Present for Respondents : Shri Ravi Ranjan.

ORDER

Shri Dharmendra Tiwari proxy counsel for Shri Satish Dwivedi counsel for the applicant and Shri Ravi Ranjan counsel for the respondents.

2. Shri Dharmendra Tiwari proxy counsel for the applicant submits that relief prayed in the Original Application has

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already been granted to the applicant and O.A. has become infructuous.

3. In view of the statement made by counsel for the applicant, the O.A. is dismissed as not pressed. No costs.

Adm
Member (J)

Manish/-